ने इन बातों को ठीक नहीं माना है ।

(ग) इस बारे में कोई खास प्रस्ताव विचाराधीन नहीं हैं, और आशा की जाती है कि जो कुछ भी सुधार जरूरी होंगे उन पर नगर निगम के अधिकारियों द्वारा वित्तीय और भौतिक सीमाओं को ध्यान में रखते हुए अमल किया जावेगा ।

जामिया मिलिया दिल्ली में आग

1959. **श्री रघुवीर सिंह शास्त्री :**
श्री रामावतार शास्त्री :
श्री जगेश्वर यादव :
श्री रामावतार शर्मा :
श्री इसहाक सम्मली :
श्री योगेन्द्र शर्मा :
श्री ओंकार लाल बेरवा :
श्री हुकम चन्द कछवाय :
श्री यमुना प्रसाद मंडल :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 21 अक्तूबर, 1969 को दिल्ली में जामिया मिलिया भवन को आग लगाने का प्रयत्न किया गया था;

(ख) यदि हां, तो क्या पुलिस ने इस मामले में जांच पूरी कर ली है; और

(ग) यदि हां, तो उसकी क्या आपत्तियां हैं ?

गृह-कार्य मंत्रालय में राज्य मंत्री(श्री विद्या चरण शुक्ल) : (क) से (ग). दिल्ली प्रशासन से प्राप्त सूचना के अनुसार 20 अक्टूबर, 1969 को जामिया मिलिया के एक हिस्से में आग लग गई । वह दमकल द्वारा बुझाई गई । पुलिस द्वारा एक मामला दर्ज किया गया और अभी तक जांच-पड़ताल की जा रही है ।

कामैक्स युवा समारोह के लिए अपर्याप्त व्यवस्था सम्बन्धी शिकायतें

1960. **रघुवीर सिंह शास्त्री :** क्या शिक्षा तथा युवक सेवा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को इस सम्बन्ध में शिकायतें प्राप्त हुई थीं कि सितम्बर, 1969 में हुए कामैक्स युवा समारोह के लिए कोई उचित व्यवस्था नहीं की गई थी और यहां तक की अत्यधिक आवश्यक सुविधाएं भी वहां उपलब्ध नहीं कराई गई थी,

(ख) यदि हां, तो सरकार द्वारा उन शिकायतों के सम्बन्ध में क्या कार्यवाही की गई है; और

(ग) इस कामैक्स के उद्देश्य क्या थे और उनको किस सीमा तक प्राप्त किया गया ?

शिक्षा तथा युवक सेवा मंत्री (डा० वी० के० आर० वी० राव) : (क) आयोजकों द्वारा किए गए अपर्याप्त प्रबन्धकों की समाचार-पत्रों द्वारा प्रतिकूल आलोचना की गई है । समाचार-पत्रों की रिपोर्ट के अलावा इस मंत्रालय को किसी अन्य सूत्र में कोई शिकायत प्राप्त नहीं हुई थी ।

(ख) प्रश्न नहीं उठता ।

(ग) कामैक्स, ब्रिटेन के अनुसार, कामैक्स 'सम्मेलन' का उद्देश्य 'नवयुवकों के मस्तिष्क में राष्ट्रमण्डलीय भावना जीती जागती रखना' है । इस मंत्रालय द्वारा आयोजकों से कोई रिपोर्ट प्राप्त नहीं हुई है, जिसमें उन्होंने अपनी उपलब्धियां बताई हों ।

Muzaffarpur on Air Map

1961. **SHRI B. P. MANDAL :** Will the Minister of TOURISM RND CIVIL AVAITION be pleased to state :

(a) whether there is any proposal to

provide air service to Muzaffarpur in Bihar ;

(b) if so, by what time the said proposal is likely to materialise ; and

(c) whether in view of the big size of Bihar State he would examine inclusion of Purnea also over and above Muzaffarpur for being air linked ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b). The feasibility of air linking Muzaffarpur by a scheduled service by Indian Airlines or some non-scheduled operator is being examined.

(c) There is no proposal to air link Purnea at present.

Advisers to Governor of Bihar

1962. SHRI B. P. MANDAL : Will the Minister of HOME AFFAIRS be pleased to state ;

(a) the names of officers appointed as Advisers to the Government of Bihar ;

(b) whether it is a fact that there are some I. C. S. officers in the Bihar Government who are senior to the presently appointed Advisers ; and

(c) if so, the justification of placing Juniors over Seniors ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Sarvashri T. P. Singh and P. K. J. Manon.

(b) Yes, Sir.

(c) Appointments to such posts are not made on considerations of seniority only.

Inquiry into Murder of Pandit Din Dayal Upadhyaya

1963. SHRI BIBHUTI MISHRA :
SHRI B. K. DASCHOWDHURY :
SHRI ONKAR LAL BERWA :

Will the Minister of HOME AFFAIRS be pleased to state the action taken by Government for instituting a judicial enquiry into the murder of Pandit Din Dayal Upadhyaya ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : Shri Justice Y. V. Chandrachud, Judge of the Bombay High Court, has been appointed under the Commissions of Inquiry Act, 1952, to inquire into all the facts and circumstances relating to the death of Shri Deen Dayal Upadhyaya. The Commission is expected to complete its inquiry and make its report by April 30, 1970.

Concession in Air Fare given by the Indian Airlines during Gandhi Centenary Celebrations

1964. SHRI BIBHUTI MISHRA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that the Indian Airlines Corporation had announced concession in air fare during the Gandhi centenary celebrations to the persons visiting various places connected with Gandhiji's activities ;

(b) whether it is also a fact that no concession has been given to the passengers going to Champaran where Gandhiji launched Satyagarh for the first time in India *via* Patna or Banaras ; and

(c) if so, the reasons for this discrimination ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) Yes, Sir. The concession was allowed for travel between some selected places.

(b) Yes, Sir.

(c) Mahatma Gandhi's work and activities were spread over the entire country. Only a few places were selected for the concessional fares.